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Selling of Scrap in Kanpur Zone

4063. SHRIMATI KAMAL RANI : Will the Minister of RAILWAYS be pleased to state :

(a) the quantity of scrap sold in Kanpur Division by his Ministry during 1995-96 and the amount received therefrom;

(b) whether it is a fact that scrap has been stolen in large quantity from the Railway workshop, Locomotive Engine Repair Shed in Kanpur;

(c) if so, the steps taken by the Government to check the theft of scrap;

(d) whether several tonne of iron has been seized in the raids by the police on the shops of scrap traders; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) During 1995-96 approx. 5200 MTs scrap had been sold in Kanpur area under Allahabad Division and Rs. 3.9 crores received therefrom.

(b) No, Sir.

(c) Does not arise.

(d) No such incidence has been reported to this Ministry.

(e) Does not arise.

[Translation]

Mining with the Assistance of Public/Private Sector in Bihar

4064. SHRI SUKDEO PASWAN :

SHRI R.L.P. VERMA :

Will the Minister of MINES be pleased to state :

(a) whether the quantity of vast mineral deposits found in Bihar has been ascertained;

(b) if so, the details thereof, location-wise;

(c) whether the Government propose to formulate any scheme for development and mining of these minerals with the assistance of public and private sector which can play an important role in alleviating poverty and unemployment from Bihar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (e). Information is being collected and will be laid on the Table of the House.

[English]

New Post Office in U.P.

4065. SHRI SOHANBEER :

SHRI RAJENDRA AGNIHOTRI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have fixed targets for opening of Post Offices in Uttar Pradesh during 1995-96 and 1996-97;

(b) if so, the details thereof, location-wise;

(c) whether the Government of Uttar Pradesh has sent any demand in this regard;

(d) if so, the details thereof, location-wise; and

(e) the time by which the said demand is likely to be fulfilled?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir. The year-wise targets for opening of Post Offices in Uttar Pradesh are given below :

	EDBOs	DSOs
1995-96	12	16
1996-97	12	16

(b) The allocation of targets is made Postal Circle-wise. The opening of Post Offices and their location depend upon the norm based justification and merits of each case.

(c) and (d). Yes, Sir. The Government had sent only one demand for opening of a Post Office in Saifai, District Etawah.

(e) A Departmental Sub-Post Office at Saifai, District Etawah has been sanctioned on 24.11.1996.

Construction Work of Railway Station

4066. SHRI SURESH PRABHU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have stopped the construction work of Railway station between Rajapur Road and Vaibhav Wadi by leaving the work incomplete;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to provide adequate funds for the completion of the above station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c). Do not arise.